

Western Railway—

- 123. Ajmer.
- 124. Becharji.
- 125. Chandod.
- 126. Dwarka.
- 127. Mathura Jn.
- 128. Okha.
- 129. Udaipur.
- 130. Unai and Bansda Road.
- 131. Ujjain.

CENTRAL GRANTS TO BASIC AGRICULTURAL SCHOOLS IN ANDHRA

421. SHRI A. B. REDDY: Will the Minister for FOOD AND AGRICULTURE be pleased to state the amount of grants sanctioned to the Government of Andhra for the year 1955-56 for running the basic agricultural schools in the State?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): Approximately Rs. 3,31,235.

NON-IMPLEMENTATION OF BANK LEGISLATION

422. SHRI S. N. MAZUMDAR: Will the Minister for LABOUR be pleased to state:

(a) whether Government have any information about the non-implementation of the provisions of the recent legislation about bank employees by certain banks like the Andhra Bank, etc.;

(b) if so, how many banks are involved in this matter;

(c) whether Government have received any representation from the employees of such banks; and

(d) if so, what steps have been taken by Government in this connection?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI) : (a), (b), (c) and (d). The award of the All India Industrial Tribunal (Bank Disputes), generally known as the Sastry Award, as modified by the Industrial Disputes (Banking Companies) Decision Act, 1955, does not apply to the Andhra Bank and certain other banks which were not parties before that Tribunal. A representation was received from the All India Bank Employees' Association requesting Government to extend the award to the Andhra Bank. The Association was informed that under the Industrial Disputes Act 1947, no such extension was permissible.

PLANE CRASH AT CALCUTTA

422-A. SHRI V. M. OBAIDULLAH: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether a "Gier Moth" plane belonging to the Bengal Flying Club crashed recently while it was performing acrobatics during the ceremonial parade marking the Seventh Anniversary of the National Cadet Corps at Calcutta;

(b) if so, whether an official enquiry committee has been set up to enquire into this accident; and

(c) whether it is a fact that both the cadets in the plane were killed?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR) : (a) Yes, Sir. It was a "Tiger Moth" aircraft and not "Gier Moth".

(b) The accident is under investigation by the Inspector of Accidents in the Civil Aviation Department.

(c) The Chief Pilot Instructor of the Club and one National Cadet Corps Cadet (not two) who were the only occupants of the aircraft, were killed.